COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 325 OF 2017

Dated: 13th March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Bharat Aluminium Company Limited

... Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr. ...

Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh

Mr. Divyanshu Bhatt

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta

Mr. C.K. Rai

Ms. Himanshi Andley for R-1

ORDER

Learned counsel for the respondents seek four weeks more time to file reply. They may take steps to file the same on or before 11.04.2018 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on <u>17.05.2018.</u>

(Justice N. K. Patil) Judicial Member (I. J. Kapoor) Technical Member

ts/mk